

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Tuesday 28th day of August Two Thousand And Eighteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)
THE HON'BLE MR. P. MADHAVAN, MEMBER (J)

O.A./310/1138/2018

Tmt. Malarkodi
Aged about 48 years,
W/o. Udayakumar,
R/o. No. 13, Main Street,
4th Cross, Anitha Nagar,
Puducherry- 605 004.

.....Applicant

(By Advocate : Mr. M. Gnanseakar)

VS.

1. Union of India Rep. by
The Chief Secretary
Chief Secretariat,
Government of Puducherry,
Puducherry;
2. The Secretary to Government,
Public Works Department,
Chief Secretariat,
Puducherry;
3. The Chief Engineer,
Public Works Department,
Puducherry. Respondents

(By Advocate: None)

O R A L O R D E R

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Heard counsel for the applicant. This O.A has been filed by the applicants seeking the following relief:-

"i) to direct the respondents 1 to 3 to award a sum of Rs. 10,00,000/- (Rupees Ten Lakhs) to the applicant forthwith in pursuance of the orders of the Hon'ble Supreme in India in 2011 (15) SCC 611 (Safai Karamchari Andolan & Ors. V. Union of India & Ors.) forthwith and to direct the respondents 1 to 3 to appoint the applicant on compassionate grounds in any suitable post which the applicant is found to be eligible and suitable on the basis of the representation of the applicant dated 11.4.2018."

2. Learned counsel for the applicant submits that applicant would be satisfied if the respondents are directed to consider Annexure-A/5 representation of the applicant dated 11.04.2018 and pass orders within a time limit to be set by the Tribunal.

3. In view of the limited relief sought by the applicant, we are of the view that this OA could be disposed of by directing the competent authority to consider Annexure -15 representation of the applicant dated 11.04.2018 in accordance with law and pass a speaking order within a period of three months from the date of receipt of copy of this order. O.A. is disposed of accordingly without touching on the merits of the case.

(P. MADHAVAN)
MEMBER(A)

(R. RAMANUJAM)
MEMBER(A)

asvs.

28.08.2018